ment. [See Api *mSbt* CXX, Annex-ure No. 59.]

(b) and (c) Government have already launchei a crash programme of construction if quarters. Number of quarters like y to be constructed in Delhi, Bomba and Calcutta in the different catego tea is as under: —

ype	Delhi	Bombay	Calcutta
A	+39	1040	816
B	4340	1740	1480
C	7448 -	870	1048
D	16	10	÷.,
Е	120		44

## Plan for com oiling of pollution in . .Crater and air

1796. SHRI ) ALPNATH RAI: Will the Minister oi WORKS AND HOUS-ING- be pleasi I to state:

(a) whethei Government have drawn up an; plans for controlling pollution in v. ater and air in urban areas; and

(b) in whevt manner these plans are being implemented?

THE MINIS TER OF PARLIAMEN-TARY AFFAI IS AND WORKS AND HOUSING (SI .RE BHISHMA NARAIN SINGH): (a and (b) Recognising the need for le prevention and control of water tnd air pollution in the country the L ?if,lation viz. the Water (Prevention i nd Control of Pollution) Act, 19<sup>1</sup>; I and the Air (Prevention and Cor trol of Pollution) Act, 1981 have be in enacted. Under the provisions of the Water (Prevention and Control if Pollution) Act, 1974, the Central I Dard for the Prevention and Control )f Water Pollution to function as a i .ipex body at national level and as itate Board for the Prevention and Control of Water Pollution in respt zt of Union Territories and State B< ar Is for the Prevention and Control of Water Pollution in

States have been constituted, xnese Boards have been empowered to exercise the powers and perform the functions under the provisions of the Air (Prevention and Control of Pollution) Act, 1981 to control emissions, lay down standards for quality of air and water and to implement a number of programmes.

## Issue of Visa to visitors of Pakistan . .and India .

1797. SHRI KHUSHWANT SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian nationals granted visas to visit Pakistan from 1st January, 1981 to 1st December, 1981:

(b) the number of Pakistani citizeris granted visas to visit India during the same period; and

(c) whether Government have made any proposals to the Government of Pakistan to facilitate speedier granting of visas by either Government obviating the necessity of having visitors to report "to police station's after entry and before departure?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) As the visas to Indian nationals to visit Pakistan are granted by the Government of Pakistan, figures are not available in this regard.

(b) The number of Pakistani citi zens granted visas <0 visit India during the period from 1st January, 1981 to 1st December, 1981 is 1,58,335.

(c) Detailed implementation of the Visa Agreement of 1974 as regards speedier granting of visas to pros pective visitors from either country is the responsibility of the visa grant ing Government. No proposals have, therefore, been made to the Pakistan Government although our policy is to grant visas to the Pakistani applica tion<sub>s</sub> the same day.